

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36753/2024 BLAPL/12320/2024	BABU RAM VS STATE OF ODISHA	SANJUKTA MUNDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000133/2024	AOR20220002621C202400010
2	D-BLAPL/36754/2024	DEBA PRAKASH MOHAPATRA VS STATE OF ODISHA	SANTOSH SETHI VS	TARBHA /266 /2022 () //	AOR20220001665C202400071
3	D-BLAPL/36755/2024	RAMAKANTA MAJHI@JOSEF VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /87 /2024 () //	AOR20220001631C202400182
4	D-BLAPL/36756/2024	KUNAL SUNYANI VS STATE OF ODISHA	SANJAYA MAJHI VS	TALSARA /2 /2020 () //	AOR20220000534C202400004
5	D-BLAPL/36757/2024	RAJIB KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	SUNDARGARH TOWN /12 /2024 () //	AOD20240000012C202400005
6	D-BLAPL/36758/2024	DEBADUTTA BHOI @ JAGA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	NEMALO /162 /2024 () //	
7	D-BLAPL/36765/2024	MANABHANJAN TANDI VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /382 /2024 () //	
8	D-BLAPL/36766/2024	BABU @ SARBESWAR SAHOO VS STATE OF ODISHA	BISWAJIT MOHANTY VS	MAHILA P.S. BUXIBAZAR /71 /2023 () //	
9	D-BLAPL/36771/2024	NITIKESHAN BISHOYI @ NITI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /306 /2024 () //	
10	D-BLAPL/36772/2024	ADITYA KUMAR PANDA VS STATE OF ODISHA	DIGANANDA CHOUDHURY VS	SECTOR-15 /156 /2024 () //	
11	D-BLAPL/36773/2024	RAMESH VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /48 /2024 () //	

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12	D-BLAPL/36777/2024	ARUN KU. SUNA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	PUINTALA /394 /2024 () //	
13	D-BLAPL/36778/2024	ARUN KU. SUNA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	BOLANGIR TOWN /791 /2024 () //	
14	D-BLAPL/36782/2024	SURENDRA BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 () //	
15	D-BLAPL/36783/2024	PAPUN BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 () //	
16	D-BLAPL/36784/2024	BAYA @ BAYADHAR @ BAIDHARA BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 () //	
17	D-BLAPL/36787/2024	TIKAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /217 /2024 () //	AOR20220001297C202400117
18	D-BLAPL/36788/2024	PAPUN SETHI @ KALIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /503 /2023 () //	AOR20220001648C202400083
19	D-BLAPL/36789/2024	BISWANATH SAHU @ BIREN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GOSANINUAGAM /310 /2023 () //	
20	D-BLAPL/36794/2024	GUDU @ JATIN KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /141 /2019 () //	AOR20220001297C202400118
21	D-BLAPL/36795/2024	NAKAFUDI JUANG VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	KEONJHAR TOWN /274 /2023 () //	
22	D-BLAPL/36801/2024	BANTI MAHALIK VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /573 /2024 () //	
23	D-BLAPL/36808/2024	PRATAP MISHAL @ BADAN	RAMAKRISHNA NAIK	RAYAGADA TOWN /2 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36812/2024	SARIFUL ISLAM	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36813/2024	SUSHIL KUMAR RAO	SURYAKANTA DWIBEDI	PATNAGARH /346 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36816/2024	SAROJ KUMAR SAHOO @ SAROJ SAHOO @ ANI	BHABANI SHANKAR DASPARIDA	N.T.P.C. /113 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36817/2024	BIDESHI BISWAL	BHABANI SHANKAR DASPARIDA	KHALLIKOTE /923 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36818/2024	MIHIR GOUDA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36822/2024	ABHAY PARSURAM MAHARANA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36824/2024	BIKU DIGAL	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36828/2024	SANA MALLICK	SUSAMPAD HOTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36837/2024	CHARITRA KHARA	MANORANJAN PADHY	DASMANTAPUR /58 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36838/2024	HARI CHALLAN	MANORANJAN PADHY	DASMANTAPUR /139 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36841/2024	BASUDEV NAG	SARAT KUMAR JENA	BARGARH /533 /2024	
		VS	VS	()	

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35	D-BLAPL/36843/2024	STATE OF ODISHA MOHAN MEHER VS	SARAT KUMAR JENA VS	// BARGARH /533 /2024 ()	
36	D-BLAPL/36845/2024	STATE OF ODISHA PRAFULLA RANA VS	SARAT KUMAR JENA VS	// BARGARH /533 /2024 ()	
37	D-BLAPL/36846/2024	STATE OF ODISHA PUSPANJALI PANDARA VS	AJIT KUMAR MOHANTY VS	// TUMUDIBANDHA /134 /2024 ()	
38	D-BLAPL/36850/2024	STATE OF ODISHA KAMALAKANTA JENA VS	HIMANSU SEKHAR PANDA VS	// BANSADA /154 /2023 ()	
39	D-BLAPL/36856/2024	STATE OF ODISHA SK.MEHERAJ VS	BIKRAM KESHARI RAJ VS	// KHALLIKOTE /935 /2024 ()	
40	D-BLAPL/36857/2024	STATE OF ODISHA GEDU @TRINATH PRADHAN VS	HRUDANANDA MOHAPATRA VS	// CHANDANPUR /21 /2019 ()	
41	D-BLAPL/36860/2024	STATE OF ODISHA RANJOY YADAV VS	AMIT BISWAL VS	// / /0 ()	
42	D-BLAPL/36862/2024	STATE OF ODISHA SIBA SANKAR MALADI @ SIBA VS	AMULYA RATNA PANDA VS	// KORAPUT TOWN /140 /2024 ()	
43	D-BLAPL/36863/2024	STATE OF ODISHA RAKESH KUMAR MOHAPATRA @ CHINTU VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /378 /2023 ()	
44	D-BLAPL/36866/2024	STATE OF ODISHA PUSPALATA SATAPATHY @ NANDA VS	SOMNATH MISHRA VS	// ATHGARH /233 /2023 ()	
45	D-BLAPL/36867/2024	STATE OF ODISHA RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// PIPLI /113 /2023 () //	

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46	D-BLAPL/36868/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /286 /2023 () //	
47	D-BLAPL/36871/2024	JITENDRA PALAI @ JITU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /118 /2023 () //	
48	D-BLAPL/36872/2024	PRASANA @ PARSURAM BHOI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	LALBAG /142 /2024 () //	
49	D-BLAPL/36874/2024	JAGAN NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	JUDUM /104 /2024 () //	
50	D-BLAPL/36875/2024	SANATANA CHINTAPATRA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	NANDAPUR /124 /2024 () //	
51	D-BLAPL/36876/2024	MOHAN HARIJAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NABARANGAPUR TOWN /19 /2020 () //	
52	D-BLAPL/36877/2024	SURYAKANTA PRADHAN VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	BADAGODA P.S. /722 /2024 () //	
53	D-BLAPL/36878/2024	RASA MOHAN @ RASAMOCHAN SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /255 /2023 () //	
54	D-BLAPL/36888/2024	ARJUN GHADEI @ ARJUNA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /55 /2024 () //	
55	D-BLAPL/36889/2024	ROHAN KUMAR NAYAK @ ROHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /493 /2024 () //	
56	D-BLAPL/36892/2024	LIKU @ NIRANJAN BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	BANGRIPOSI /186 /2024 () //	
57	D-BLAPL/36895/2024	R.RIYAS MOHAMMED	KOUSIK ANANDA GURU	S.P.(CID-CRL),CUTTACK /48 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/36907/2024	R. LAKSHMANAN	AMAR KUMAR MOHANTY	S.P.(CID-CRL),CUTTACK /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/36910/2024	SHIBUNA @ SHAILENDRA PATRA	SK. ZAFARULLA	JHARSUGUDA /566 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/36914/2024	JEET @ ABHIJIT MAHURIA	SURYAKANTA DASH	BORIGUMMA /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/50997/2024	SIBARAM MAHARANA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/51055/2024	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD., SAMBALPUR		//	
		VS	VS	()	
		RAM CHANDRA PRASAD		//	
63	D-CMAPL/51074/2024	GANESWAR SETHI	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE ADMINISTRATIVE TRIBUNAL, CUTTACK		//	
64	D-CMAPL/51078/2024	GOURANGA CHARAN SETHI	GOPINATH MISHRA	//	
		VS	VS	()	
		S.A.T.,ORISSA		//	
65	D-CMP/50934/2024	RAMAKANTA @ CHITU SAHOO	GAJENDRANATH ROUT	//	AOR20220004106C202400037
		VS	VS	()	
		SUKANTA KUMAR RAY		//	
66	D-CMP/50972/2024	GOPAL NAYAK	SWAYAMBHU MISHRA	//	
	CMP/1421/2024	VS	VS		
		DILLIP KUMAR MOHAPATRA		DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)	
				IA/0000001/2023	
67	D-CMP/51023/2024	PRATIMA SAHOO	AMITAV TRIPATHY	//	
		VS	VS	()	
		INDIRA SAHOO		//	
68	D-CMP/51037/2024	TRILOCHAN SAHU	NARAYAN PRASAD PARIJA	//	
		VS	VS	()	

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		AKHAJI SAHU		//	
69	D-CMP/51064/2024	UMAKANTA DWIBEDI	SOUMYA MISHRA	//	
		VS	VS	0	
		PRIYAMBADA DWIBEDI		//	
70	D-CMP/51067/2024	UMAKANTA DWIBEDI	SOUMYA MISHRA	//	
		VS	VS	0	
		PRIYAMBADA DWIBEDI		//	
71	D-CMP/51083/2024	SEBATI SWAIN	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		SANGADHARA SWAIN		//	
72	D-CONTC/50960/2024	GITANJALI DAS	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
73	D-CONTC/50963/2024	BALARAM SAHOO	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU, IAS		//	
74	D-CONTC/50994/2024	RAMAKANTA NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
75	D-CONTC/50995/2024	TAPAN KUMAR JENA	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLIK, OAS (SAG)		//	
76	D-CONTC/50998/2024	SABITA DEI	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
77	D-CONTC/51000/2024	GOLEKHA PRASAD PARIDA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
78	D-CONTC/51022/2024	KARUNAKAR PANDA	ADV.	//	
		VS	VS	0	
		RAJESH PRAVAKAR PATIL, IAS		//	
79	D-CONTC/51024/2024	PURUSOTTAM RANA	ADV.	//	
		VS	VS	0	
		RAJESH PRAVAKAR PATIL, IAS		//	

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80	D-CONTC/51025/2024	AJAY KUMAR JENA VS RAJESH PRAVAKAR PATIL, IAS	ADV. VS	// ()	
81	D-CONTC/51026/2024	PRATAP PANDAB VS SMRUTI RANJAN PRADHAN, COLLECTOR, KENDRAPARA	DEBADATTA MOHANTY VS	// ()	
82	D-CONTC/51030/2024	SASHIPRABHA PATNAIK VS DHANESWAR JHALIA, SECRETARY, HOUSING AND URBAN DEVELOPMENT, BBSR	ADV. VS	// ()	
83	D-CONTC/51031/2024	SUSHAMA SAHU VS DHANESWAR JHALIA, SECRETARY, HOUSING AND URBAN DEVELOPMENT, BBSR	ADV. VS	// ()	
84	D-CONTC/51034/2024	BIJAYA KUMAR BEHERA VS SUSIL KUMAR LOHANI, IAS	ADV. VS	// ()	
85	D-CONTC/51046/2024	ANIL KUMAR RANA VS SAMARTH VERMA, DIRECTOR OF TECHNICAL EDUCATION TRAINING AND SKILL DEVELOPMENT, CTC	ADV. VS	// ()	
86	D-CONTC/51047/2024	SANATAN DASH VS SANJAY TRIPATHY, CMD, OPTCL, KHURDA	ADV. VS	// ()	
87	D-CONTC/51049/2024	ANIL KUMAR RANA VS SAMARTH VERMA, DIRECTOR TECHNICAL EDUCATION TRAINING AND SKILL DEVELOPMENT, CTC	ADV. VS	// ()	
88	D-CONTC/51051/2024	PRABHASINI MISHRA VS BISHNUPADA SETHI, IAS	ADV. VS	// ()	
89	D-CONTC/51052/2024	SAUL NAYAK VS ASHISH ISHWAR PATIL, IAS	ADV. VS	// ()	
90	D-CONTC/51054/2024	SAROJA KANTA PRADHAN VS AKSHAY SUNIL AGRAWAL, IAS	ADV. VS	// ()	
91	D-CONTC/51056/2024	M/S.BELESWAR ENGINEERING WORKS, CUTTACK	SABITA RANJAN PATTNAIK	//	

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		VS	VS	()	
		DEBI PRASAD MOHANTY, BDO, BBSR		//	
92	D-CONTC/51065/2024	DEBIPRASAD KAR	AJIT KUMAR PANDA	//	
		VS	VS	()	
		ARUN KUMAR SARANGI, CHAIRMAN, OPSC, CTC		//	
93	D-CRLA/36774/2024	DHANESWAR SAHOO	ARIJEET MISHRA	KUAKHIA /12 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/36780/2024	PANKAJA MUNA @ PANKAJA	SIDHARTHA SANKAR RAY -2	MAHILA PS,SEC-3,ROURKELA /12 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/36798/2024	MRUTYUNJAY SABAT	RAKESH BEHERA	GOSANINUAGAM /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/36803/2024	KRUSHNA CHANDRA TARAI @ HADA	AKASH BHUYAN	KUJANGA /35 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/36804/2024	BIRENDRA BISHI	PREETAM MISHRA	BAUNISUNI /143 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/36811/2024	SIMANCHALA SWAIN @ SIMANCHAL	JUGALA KISHORE PANDA	ORKEL /154 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/36814/2024	GADADHAR RANA	BHABANI SHANKAR DASPARIDA	JAIPATNA /283 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/36830/2024	JIBARDHAN@SAMARU ROUT	SARAT KUMAR JENA	BHATILI /102 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/36833/2024	AJIT KUMAR JENA	TUSAR KUMAR MISHRA	BERHAMPUR TOWN /41 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/36885/2024	BASEN MARANDI	RAJENDRA NARAYAN ROUT	BALASORE VIGILANCE /4 /2005	AOR20220001558C202400203
		VS	VS	()	

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103	D-CRLA/36890/2024	STATE OF ODISHA(VIG.) GIRISH CHANDRA SAHU VS	JAGABANDHU SAHU VS	// AGALPUR /186 /2024 ()	
104	D-CRLMA/36826/2024	STATE OF ODISHA SANTOSH KUMAR RATH VS	ADV. VS	// CYBER CRIME AND ECONOMIC OFFENCES /17 /2023 ()	
105	D-CRLMA/36916/2024	STATE OF ODISHA LOKANATH PRUSTY VS	TRILOCHAN PANIGRAHI VS	// / /0 ()	
106	D-CRLMC/36747/2024	SAKUNTALA PRUSTY SASTAM SA VS	SANJUKTA MUNDA VS	// RENGALI (SAMBALPUR) /3 /2019 ()	AOR20220002621C202400009
107	D-CRLMC/36749/2024	STATE OF ODISHA PRATAP KESARI BHANJA VS	RAJIB LOCHAN PRADHAN VS	// RANPUR /92 /2023 ()	AOR20220001665C202400073
108	D-CRLMC/36751/2024	STATE OF ODISHA PRATAP KISHORE SAHOO VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400028
109	D-CRLMC/36752/2024	STATE OF ODISHA DUSMANTA PRADHAN VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400372
110	D-CRLMC/36793/2024	STATE OF ODISHA KHAGESWAR MALIK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /122 /2019 ()	
111	D-CRLMC/36797/2024	STATE OF ODISHA NARAYAN MALLIK VS	SANGRAM KESHARI ROUT VS	// // ()	
112	D-CRLMC/36815/2024	STATE OF ODISHA SEKH CHAND VS	BIBEKANANDA MAHAPATRA VS	// // ()	
113	D-CRLMC/36819/2024	STATE OF ODISHA MD HASAN SIBANI @ SIVANI @ SIBANI VS	RUDRA NARAYAN PARIJA VS	// // ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/36827/2024	SUJIT KUMAR PATRA VS RUDRA PRATAP LENKA	SUDHANSU SEKHAR JENA VS	// () //	
115	D-CRLMC/36832/2024	RAJ KUMAR ORAM VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// () //	
116	D-CRLMC/36842/2024	MD. MAIDUL KHAN VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	DARGHA BAZAR /106 /2012 () //	
117	D-CRLMC/36844/2024	TRILOCHAN PALEI @ DIPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAPUR /21 /2020 () //	
118	D-CRLMC/36847/2024	NABIN KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR ROUT VS	// () //	
119	D-CRLMC/36855/2024	SASMITA SAHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	JHARSUGUDA /179 /2023 () //	
120	D-CRLMC/36859/2024	PRASANA BISOI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /126 /2023 () //	
121	D-CRLMC/36864/2024	SANTOSH NATH @ PRAVAS NATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /93 /2024 () //	
122	D-CRLMC/36881/2024	SMITA SUCHARITA VS S.SIPRANJALI PRUSTY	RAKESH KUMAR DAS VS	// () //	
123	D-CRLMC/36886/2024	NIGAMANANDA SWAIN @ NIGAMA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /61 /2022 () //	
124	D-CRLMC/36905/2024	BABULA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /138 /2013 () //	AOD20240000242C202400046
125	D-CRLMC/36908/2024	DAMBRUDHAR NAYAK @ DAMBARUDHAR	SUSIL KUMAR PATTNAIK	BONAI /9 /2020	

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		VS	VS	()	//
126	D-CRLMC/36915/2024	STATE OF ODISHA PRAVATHA KUMAR MAHAPATRA	SEPHALEE DAS	//0	
		VS	VS	()	//
127	D-CRLMC/36917/2024	STATE OF ODISHA CHIRATAE VENTURES INDIA ADVISORS PVT. LTD.	SATYA SMRUTI MOHANTY	EOW,BHUBANESWAR /12 /2024	
		VS	VS	()	//
128	D-CRLMP/36823/2024	STATE OF ODISHA RASMITA MUDULI	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	//
129	D-CRLMP/36909/2024	STATE OF ODISHA NAYANA MALLIK	KABIRAJ PRADHAN	//0	
		VS	VS	()	//
130	D-CRLREV/36834/2024	STATE OF ODISHA MATU@TANKA HARIJAN@TANKADHAR HARIJAN	UMAKANTA BARIK	NABARANGAPUR TOWN /271 /2015	
		VS	VS	()	//
131	D-CRLREV/36858/2024	STATE OF ODISHA SANJAY DAKUA	AKSHAYA KUMAR SAHOO	KANPUR /30 /2015	
		VS	VS	()	//
132	D-FAO/50999/2024	STATE OF ODISHA D.M.,RELIANCE GENERAL INSURANCE CO. LTD.,BBSR	UBRAT SATPATHY	//	
		VS	VS	()	//
133	D-MATA/51043/2024	SESHADEV MOHAPATRA TRAHIKAR MEHER	ARUN KUMAR NAYAK	//	
		VS	VS	()	//
134	D-MATA/51061/2024	NEHA MEHER BHARATIMANI MOHANTA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	//
135	D-MATA/51077/2024	KUSADHAR MOHANTA PRIYANKA SNIGDHA JENA	ALEKH CHANDRA MOHANTY	//	
		VS	VS	()	//
136	D-RPFAM/50962/2024 RPFAM/362/2024	MD. SIDDIQUE ALLI HASSAN MOHAMMED SAKIR@KARFI	DEEPALI MAHAPATRA	//	
		VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha)	

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		REHEMATI BEGUM@REHNUMA BEGUM		Crp/0000074/2024	
137	D-RPFAM/51001/2024	M.D. ANWAR KHAN VS MOHSEENA BANU	KOUSIK ANANDA GURU VS	// 0 //	
138	D-RPFAM/51089/2024	BRAJABANDHU BEHREA VS ANKITA PRIYADARSINI SENDHA	AMIT KUMAR NATH VS	// 0 //	
139	D-RSA/51021/2024	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
140	D-RSA/51033/2024	JANARANJAN PARIDA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 0 //	
141	D-RSA/51057/2024	REBATI BARADA VS M.D. OF SOUTH CO., TPSODL, BERHAMPUR	SUKANTA KUMAR NAYAK VS	// 0 //	
142	D-RSA/51088/2024	SILPA KHANDELWAL VS SUMAN KHANDELWAL	AMIT KUMAR NATH VS	// 0 //	
143	D-RVWPET/50987/2024	LAXMIDHAR PADHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
144	D-RVWPET/51009/2024	ANAND R VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
145	D-TRP(C)/51040/2024	PADMABATI@SUSMITA NAIK VS KARUNAKAR@BAIJAYANTA NAIK	SUDHANSU SEKHAR PRATAP VS	// 0 //	
146	D-TRP(C)/51050/2024	KADAMBINI DAS VS ALOK KUMAR BHOI	SWARUP KUMAR PATNAIK VS	// 0 //	AOR20220003583C202400010
147	D-TRP(C)/51058/2024	BARSHARANI SAHOO VS SEKHARSHREE MAHAJAN	GOUTAM KUMAR ACHARYA VS	// 0 //	

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148	D-TRPCRL/36810/2024	SABITARANI BEHERA VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	TANGI /10 /2023 () //	
149	D-WA/50932/2024	STATE OF ODISHA VS SABITARANI HOTA	SURYA NARAYAN PATANAIAK, A.G.A VS	// () //	LOD20240000172C202400333
150	D-WA/50936/2024	STATE OF ODISHA VS BIDYUTANANDA BASTIA	JATESWAR NAYAK,A.G.A VS	// () //	LOD20240000200C202400250
151	D-WA/50937/2024	STATE OF ODISHA VS A SINU RAO	JAYANTA KUMAR BAL,A.G.A VS	// () //	LOD20240000194C202400263
152	D-WA/50938/2024	STATE OF ODISHA VS RAKESH KUMAR SINGH	SURYA NARAYAN PATNAIK,A.G.A VS	// () //	LOD20240000172C202400334
153	D-WA/50940/2024	STATE OF ODISHA VS GAJENDRA KUMAR ROUT	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202400252
154	D-WA/50942/2024	STATE OF ODISHA VS HARISCHANDRA MOHANTA	SASWAT DAS,A.G.A VS	// () //	LOD20240000172C202400335
155	D-WA/51053/2024	CHINMAYA BHOI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// () //	
156	D-WA/51086/2024	ODISHA GRAMYA BANK,GANDAMUNDA,BBSR VS RAGHUNATH DAS	KAILASH CHANDRA KANUNGO VS	// () //	AOD20240000001C202400373
157	D-WP(C)/50931/2024	SASMITA NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// () //	AOR20220001665C202400070
158	D-WP(C)/50933/2024	COMMISSIONER NAVODAYA VIDYALAYA SAMITI, VS KABITA KAR	GOUDRI MOHAN RATH VS	// () //	AOR20220001651C202400031
159	D-WP(C)/50939/2024	SATRUGHAN NAYAK	GAJENDRANATH ROUT	//	AOR20220004106C202400038

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/50941/2024	NAGEN KUMAR BARAD	PRASANTA KUMAR JOSHI	//	AOR20230000684C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/50943/2024	ANANTA PRASAD BARIK	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400202
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/50944/2024	MANAS BEURA	SAMARENDRA BEURA	//	AOR20220001771C202400006
	WP(C)/30922/2024	VS	VS	()	
		UNION OF INDIA		//	
163	D-WP(C)/50945/2024	ANNAPURNA JENA	RAMA KRISHNA BISOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/50946/2024	DURGA CHARAN PATNAIK	RAMA KRISHNA BISOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/50947/2024	PURUSOTTAM BHOLA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/50948/2024	SRIMUKHA SAHOO	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/50949/2024	SHIBA GHIBELA	SURESH KUMAR JENA	//	
		VS	VS	()	
		COLLECTOR, SUBARNAPUR		//	
168	D-WP(C)/50950/2024	JUDHISTHIR GHIBELA	SURESH KUMAR JENA	//	
		VS	VS	()	
		COLLECTOR, SUBARNAPUR		//	
169	D-WP(C)/50951/2024	ISWAR GHIBELA	SURESH KUMAR JENA	//	
		VS	VS	()	
		COLLECTOR, SUBARNAPUR		//	
170	D-WP(C)/50952/2024	SARADA MISHRA	TAPAN KUMAR BISWAL	//	
		VS	VS	()	

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171	D-WP(C)/50953/2024	STATE OF ODISHA RABINDRA DAS VS COLLECTOR, MAYURBHANJ	SURESH KUMAR JENA VS	// // 0 //	
172	D-WP(C)/50954/2024	JANMA MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
173	D-WP(C)/50955/2024	GUDLA SURYA RAO VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
174	D-WP(C)/50956/2024	UMESH PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
175	D-WP(C)/50957/2024	ASHOK KUMAR KHADENGA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
176	D-WP(C)/50958/2024	NALINIKANT KUNDU @ NALINI KUNDU VS STATE OF ORISSA	GOPAL AGARWAL VS	// 0 //	
177	D-WP(C)/50959/2024	BAIKUNTHA CH SWAIN VS STATE BANK OF INDIA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
178	D-WP(C)/50961/2024	RAJENDRA KUMAR SUNA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
179	D-WP(C)/50964/2024	KANHU CHARAN DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
180	D-WP(C)/50965/2024	JYOTI BHUSAN KULDIP VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
181	D-WP(C)/50966/2024	ALEKH PRASAD BHANJA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	

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182	D-WP(C)/50967/2024	GOURI KUMARI SAHU @ SAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
183	D-WP(C)/50968/2024	SARBESWAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
184	D-WP(C)/50969/2024	BHASKAR BAGH VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
185	D-WP(C)/50970/2024	HAREKRUSHNA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
186	D-WP(C)/50971/2024	BIJAY KUMAAR BAI VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
187	D-WP(C)/50973/2024	DASARATHI SAHU VS STATE OF ODISHA	SUSMITA PATTNAIK VS	// 0 //	
188	D-WP(C)/50974/2024	SUNIL KUMAR DASH VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
189	D-WP(C)/50975/2024	RASANANDA SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
190	D-WP(C)/50976/2024	JAGABANDHU PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202400032
191	D-WP(C)/50977/2024	SASMITA PATRO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
192	D-WP(C)/50978/2024	HRUSIKESHA SAMAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
193	D-WP(C)/50979/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	

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	WP(C)/30915/2024	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/50980/2024	BHISMADEV NATH VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	
195	D-WP(C)/50981/2024	SANSAI MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //	
196	D-WP(C)/50982/2024	LAXMIPRIYA DEI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
197	D-WP(C)/50983/2024	RASMIPRAVA MALLICK VS DIRECTOR OF SC AND ST WELFARE DEPT , ORISSA	AKSHAYA KUMAR NAYAK VS	// 0 //	
198	D-WP(C)/50984/2024	HIMANSU MURMU VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
199	D-WP(C)/50985/2024	NILACHAL SEVA PRATISTHAN, PURI VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //	
200	D-WP(C)/50986/2024	BIJOY LAXMI PATTNAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	AOD20240000676C202400003
201	D-WP(C)/50988/2024	SAHADEV SAI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
202	D-WP(C)/50989/2024 WP(C)/30927/2024	DIVINE DAS VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
203	D-WP(C)/50990/2024	TUSHAR KANTI GHOSH VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //	
204	D-WP(C)/50991/2024	BIDYADHAR BHUYAN VS	PRADOSH KUMAR DAS VS	// 0	

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205	D-WP(C)/50992/2024	COLLECTOR AND DIST.MAGISTRATE CUTTACK M/S. M.P. JAY JAGANNATH TRANSPORT, KENDUJHAR	RAKASH KUMAR JENA	//	
		VS	VS	0	
206	D-WP(C)/50993/2024	STATE TAX OFFICER, CT AND GST CIRCLE, KENDUJHAR SAILABALA CHHUALSINGH	SANGRAM JENA	//	
		VS	VS	0	
207	D-WP(C)/50996/2024	STATE OF ODISHA ANWARUL HAQUE @ SK. ANWARUL HAQUE	MANASWANI BEHERA	//	
		VS	VS	0	
208	D-WP(C)/51002/2024	MOHIBUL HAQUE SUPRAVA NAYAK	JAYDEEP PAL	//	
		VS	VS	0	
209	D-WP(C)/51003/2024	STATE OF ODISHA PURNA CHANDRA DAS	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
210	D-WP(C)/51004/2024	STATE OF ODISHA SANJAY KUMAR MISHRA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
211	D-WP(C)/51005/2024	GOVT OF ODISHA R.T.O INDUMATI NAIK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
212	D-WP(C)/51006/2024	STATE OF ODISHA MAA BUDHIJAGULAI SHG, BHADRAK	SABYASACHI MISHRA	//	
		VS	VS	0	
213	D-WP(C)/51007/2024	STATE OF ODISHA ASHOK KUMAR BEHERA	LAMBIT SENAPATI	//	
		VS	VS	0	
214	D-WP(C)/51008/2024	STATE OF ODISHA SUBASH CHANDRA PANI	SANJIT KUMAR DAS	//	
		VS	VS	0	
215	D-WP(C)/51010/2024	THE COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, NH, KHURDA PARIMITA MISHRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/51011/2024	GYANARANJAN SASMAL VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	// 0 //	
217	D-WP(C)/51012/2024	M/S. S.A. SUGANDH PRIVATE LTD, SAMBLPUR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA	ITISHREE TRIPATHY VS	// 0 //	
218	D-WP(C)/51013/2024	BASANTI BEHERA MAJHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
219	D-WP(C)/51014/2024	M/S. K.P. SUGANDH LIMITED, SAMBALPUR VS CHIEF COMNR OF CT AND GST, ODISHA, CUTTACK	DAITARI BEHERA VS	// 0 //	
220	D-WP(C)/51015/2024 WP(C)/30910/2024	PADMA LOCHAN DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
221	D-WP(C)/51016/2024	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400086
222	D-WP(C)/51017/2024	ANIRUDHA BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
223	D-WP(C)/51018/2024	M/S. BALDEO SAHU SHIVA PRASAD SAHU, JHARKHAND VS DEPUTY COMNR OF INCOME TAX, CENTRAL CIRCLE- I, BBSR	CHANDRA PRASAD KAR VS	// 0 //	
224	D-WP(C)/51019/2024	JYOSTNARANI MALLICK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/51020/2024	KAILASH SA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	
226	D-WP(C)/51027/2024	SITA NAIK VS CHANDANA BEHERA	TUSAR KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/51028/2024	CHINTRASEN BANCHRUR	ASHOK KUMAR SARANGI	//	

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		VS	VS	0	
		MADHUSUDAN BESAN		//	
228	D-WP(C)/51029/2024	SRIRAM PARIDA	BIPLABA MOHANTY	//	
	WP(C)/30925/2024	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/51032/2024	ASHUTOSH MOHANTY	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
230	D-WP(C)/51035/2024	AJAYA KUMAR BEHERA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/51036/2024	BISWANATH JENA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
232	D-WP(C)/51038/2024	PRABIR KUMAR DAS		//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/51039/2024	RANJAN NAIK	PITAMBAR BEHERA	//	AOR20220003697C202400020
		VS	VS	0	
		COLLECTOR, NAYAGARH		//	
234	D-WP(C)/51041/2024	SANJAY KUMAAR MOHANTY	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
235	D-WP(C)/51042/2024	SANJAYA KUMAR PADHY	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/51044/2024	NABA KUMAR RAY	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/51045/2024	NISWAJIT KARAN	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/51048/2024	KHIROD KUMAR SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	

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239	D-WP(C)/51059/2024	GOVT. OF INDIA BHAGYALATA DEVI @ BHAGYALATA PATTNAYAKBHAWANI SANKAR PANIGRAHI VS STATE OF ODISHA	VS	// // 0 //	
240	D-WP(C)/51060/2024	KRUSHNA MOHAPATRA VS STATE OF ODISHA THROUGH COMMISSIONER OF ENDOWMENTS, BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //	
241	D-WP(C)/51062/2024	SHANAKURU SAHU VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	
242	D-WP(C)/51063/2024	MINAKETAN NAHAK VS STATE OF ORISSA	NITYANANDA BEHURIA VS	// 0 //	
243	D-WP(C)/51066/2024	SOUDAMINI RAY VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
244	D-WP(C)/51068/2024	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
245	D-WP(C)/51069/2024	M/S. M.K. ENTERPRISES, KOLKATA VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BBSR	MANOJ KUMAR PATI VS	// 0 //	
246	D-WP(C)/51070/2024	SUKADEV MALLICK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //	
247	D-WP(C)/51071/2024	INDRAJIT PATRO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
248	D-WP(C)/51072/2024	M/S CALLISTO LOGISTICS PVT. LTD., HARYANA VS ADDL. COMNR OF CENTRAL TAX, CGST AND CENTRAL EXCISE COMMISSIONERATE, ROURKELA	AVIJIT PATNAIK VS	// 0 //	
249	D-WP(C)/51073/2024	BINATI PRADHAN VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// 0 //	

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250	D-WP(C)/51075/2024	S.KAMARAJ REDDY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
251	D-WP(C)/51076/2024	KANAK BEHERA VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	// 0 //	
252	D-WP(C)/51079/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	
253	D-WP(C)/51080/2024	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
254	D-WP(C)/51081/2024	PRITAM MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
255	D-WP(C)/51082/2024	KANHU CHARAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202400029
256	D-WP(C)/51084/2024	SATYA NARAYAN SADHANGI VS SUMITRA PADHY	TRILOCHAN PANIGRAHI VS	// 0 //	
257	D-WP(C)/51085/2024	GOLAP JENA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
258	D-WP(C)/51087/2024	M/S ESL STEEL LTD., SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
259	D-WP(C)/51090/2024	BHOJARAJ BARIHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
260	D-WP(C)/51091/2024	BHARATI PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
261	D-WP(C)/51092/2024	CHINMAY MOHAPATRA	ANUP UDAYA SENAPATI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WPCRL/36861/2024	PUSPITA SUBHASARSINEE PANDA	DEBADATTA MOHANTY	KHUNTUNI /164 /2019	
		VS	VS	()	
		AJAY KUMAR PANDA		//	
263	D-ABLAPL/36748/2024	GAYATRI SAHOO	RAJENDRA NARAYAN ROUT	SEA BEACH /270 /2024	AOR20220001558C202400201
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/36750/2024	HEMANTA BHOI	HRUDAYA RANJAN BAG	BHEDEN /202 /2024	AOR20230001211C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/36759/2024	RANJUBALA HOTA	HEMANTA KUMAR MUND	CUTTACK VIGILANCE /14 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/36760/2024	MANASH @ MANAS NAYAK	TANMAYA KUMAR MOHANTY	CAPITAL P.S. /533 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/36761/2024	AKHAYA @ AKSHYA BEHERA	TANMAYA KUMAR MOHANTY	CAPITAL P.S. /533 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/36762/2024	RAJU @ BITHAL NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /102 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/36763/2024	ACHYUTADITYA RAY @ KANHA	KARUNAKAR GAYA	BALIKUDA /498 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/36764/2024	AMIT PRAKASH	SIDDHARTH GOUTAM DAS	BHADRAK TOWN /600 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/36767/2024	MOHAN BABU	SIDDHARTH GOUTAM DAS	BHADRAK TOWN /600 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/36768/2024	AMIT KUMAR SINGH	SIDDHARTH GOUTAM DAS	BHADRAK TOWN /600 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/36769/2024	STATE OF ODISHA SAILABALA DASH VS	MANORANJAN KHATUA VS	// / /0 ()	
274	D-ABLAPL/36770/2024	STATE OF ODISHA MANOJ TOPPO VS	SAIBRATA RATH VS	// BIRMITRAPUR /72 /2015 ()	
275	D-ABLAPL/36775/2024	STATE OF ODISHA PUSTAM HANSA VS	JAGABANDHU SAHU VS	// PADAMPUR /381 /2024 ()	
276	D-ABLAPL/36776/2024	STATE OF ODISHA LAXMAN BARIHA VS	JAGABANDHU SAHU VS	// PADAMPUR /333 /2024 ()	
277	D-ABLAPL/36779/2024	STATE OF ODISHA SANJIB KARALI VS	S.S.RAY (2) VS	// CHARMAL /150 /2024 ()	
278	D-ABLAPL/36781/2024	STATE OF ODISHA MAHESWAR PATRA VS	KARTIK CHANDRA TRIPATHY VS	// / /0 ()	
279	D-ABLAPL/36785/2024	STATE OF ODISHA PITAMBAR SAHOO VS	RAJAKISHORE SAHOO VS	// ODAGAON /289 /2024 ()	
280	D-ABLAPL/36786/2024	STATE OF ODISHA DEBASHISH PANDA VS	ANJAN KUMAR BISWAL VS	// JAJPUR SADAR /332 /2024 ()	
281	D-ABLAPL/36790/2024	STATE OF ODISHA GUBA HANSDAH VS	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /12 /2021 ()	
282	D-ABLAPL/36791/2024	STATE OF ODISHA(VIG.) HARISH DALEI @ HAGARA VS	KULDEEP MOHANTY VS	// BALASORE TOWN /277 /2024 ()	AOD20240000012C202400007
283	D-ABLAPL/36792/2024	STATE OF ODISHA RASMIRANJAN KAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /845 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/36796/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR SADAR /333 /2024 () //	
285	D-ABLAPL/36799/2024	SOUBHAGYA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /257 /2024 () //	
286	D-ABLAPL/36800/2024	ATUA @ CHINMAYA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /227 /2024 () //	
287	D-ABLAPL/36802/2024	ROJALINI MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /257 /2024 () //	
288	D-ABLAPL/36805/2024	SWARUP SANKAR DAS @ SWAROOP SHANKAR DAS VS STATE OF ODISHA	SWAROOP SHANKAR DAS @ SWAROOP SHANKAR DAS VS	BHADRAK TOWN /707 /2024 () //	
289	D-ABLAPL/36806/2024 ABLAPL/14026/2024	AKSHYA PANDA @ BANKA @ AKSHAY KUMAR PANDA VS STATE OF ODISHA	ANIKANT MISHRA VS	KUAKHIA /502 /2024 () //	
290	D-ABLAPL/36807/2024	PRAFULLA AGASTI VS STATE OF ODISHA	GIRIDHARI SINGH VS	BASUDEVPUR /807 /2024 () //	
291	D-ABLAPL/36809/2024	AJIT JENA @ ADHIRA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /258 /2024 () //	
292	D-ABLAPL/36820/2024	SUNIL KUMAR MOHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /387 /2024 () //	
293	D-ABLAPL/36821/2024	JATRI MOHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /387 /2024 () //	
294	D-ABLAPL/36825/2024	AJAY LAKRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /127 /2024 () //	
295	D-ABLAPL/36829/2024	AVIJIT SENAPATI	DEBASIS SAHOO	NANDIPADA /265 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/36831/2024	SUSHIL KUMAR MISHRA	JUGALA KISHORE PANDA	MANAMUNDA /354 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/36835/2024	BAJRANG BALI SAH	PABITRA KUMAR NAYAK	PLANTSITE /895 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/36836/2024	KASHINATH MISHRA	RAMANI KANTA PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/36839/2024	SUSANTA DALAI	BADAL KUMAR BEHERA	BALIAPAL /273 /2024	AOR20220001087C202400102
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/36840/2024	SANGRAM SENAPATI	SARAT KUMAR JENA	BARANGA /458 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/36848/2024	SAGAR DAS	BINAYA BHUSAN ROUTRAY	CYBER CRIME AND ECONOMIC OFFENCE /3 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/36849/2024	MINAKSHI DAS	BHABANI SANKAR DAS	BHAWANIPATNA TOWN /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/36851/2024	ROMIYA SAGAR @ ROMEO SAGAR	BIKASH CHANDRA PARIJA	DASMANTAPUR /105 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/36852/2024	PANDAV KUMAR PARIDA	RAMANI KANTA PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/36853/2024	SUBASHISH SAMAL @ NANDU	NETRANANDA BISWAL	JAGATSINGPUR /981 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/36854/2024	MITU JENA	RANJAN KUMAR NAYAK	NIALI /169 /2019	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/36865/2024	STATE OF ODISHA RAMESH TAKRI VS	P.V.S NANAJI ACHARY VS	// JEYPORE TOWN /188 /2024 ()	AOR20220000211C202400087
308	D-ABLAPL/36869/2024	STATE OF ODISHA PRABHAKAR MOHAPATRA VS	PRADIPTA BEURA VS	// //0 ()	
309	D-ABLAPL/36870/2024	STATE OF ODISHA GOPABANDHU BEHERA VS	PRAKASH KUMAR SAMAL VS	// //0 ()	
310	D-ABLAPL/36873/2024	STATE OF ODISHA JITU DAS VS	ARCHANA BEHERA VS	// DHAMNAGAR /404 /2023 ()	
311	D-ABLAPL/36879/2024	STATE OF ODISHA SRIMAN BABULU MAHAKUD VS	PRIYA RANJAN SINGH VS	// BAMBARI /260 /2024 ()	
312	D-ABLAPL/36880/2024	STATE OF ODISHA JAYANTA GHIBALA VS	DHANANJAYA MUND VS	// //0 ()	
313	D-ABLAPL/36882/2024	STATE OF ODISHA LABANYA MOHAPATRA VS	BIJAY KUMAR BEHERA VS	// //0 ()	
314	D-ABLAPL/36883/2024	REPUBLIC OF INDIA (RAILWAT) BIKASH PRADHAN @ BIKASH KUMAR PRADHAN VS	SUJIT KUMAR PATTNAIK VS	// BERHAMPUR TOWN /356 /2024 ()	
315	D-ABLAPL/36884/2024	STATE OF ODISHA SUBHAM NAYAK @ SUBHAM KU. NAYAK VS	BIBHU PRASAD TRIPATHY VS	// SABARANG /288 /2024 ()	
316	D-ABLAPL/36887/2024	STATE OF ODISHA BHABANI SANKAR ROUTARAY @ SIBUNA @ SIBUN VS	AYITUMRXX SAHOO VS	// KHURDA SADAR /230 /2024 ()	
317	D-ABLAPL/36891/2024	STATE OF ODISHA SOMANATH SAHU VS	JYOTIRMAYA SAHOO VS	// KODALA /75 /2007 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/36893/2024	BABULA JANI @ BABULI JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /243 /2011 () //	
319	D-ABLAPL/36894/2024	DAYASAGAR MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /374 /2024 () //	
320	D-ABLAPL/36896/2024	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLEI VS	CHATRAPUR /216 /2024 () //	
321	D-ABLAPL/36897/2024	DEEPAK SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADACHANA /542 /2024 () //	AOD20240000242C202400045
322	D-ABLAPL/36898/2024	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /211 /2024 () //	
323	D-ABLAPL/36899/2024	BASUDEB KOLLAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /411 /2024 () //	AOD20240000542C202400001
324	D-ABLAPL/36900/2024	TAPAS MUKHARJEE VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	CUTTACK VIGILANCE /25 /2010 () //	
325	D-ABLAPL/36901/2024	BULU @ NIRANJAN MEHER VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BIJEPUR /344 /2024 () //	AOD20240000391C202400113
326	D-ABLAPL/36902/2024	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLEI VS	CHATRAPUR /210 /2024 () //	
327	D-ABLAPL/36903/2024	ABHIMANYU MOHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JANKIA P.S. /350 /2024 () //	AOD20240000242C202400044
328	D-ABLAPL/36904/2024	SANJAY SASMAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 () //	
329	D-ABLAPL/36906/2024	MANOJ SABAR	SUCHIT KUMAR NAYAK	MOHANA /64 /2021	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
330	D-ABLAPL/36911/2024	VS STATE OF ODISHA APPARAO PADAGANDA	VS SUCHIT KUMAR NAYAK	() // CHANDRAPUR /43 /2020	
331	D-ABLAPL/36912/2024	VS STATE OF ODISHA SHUCILA CHOUDHURY	VS SUPRIYA PATRA	() // BIDANASI /293 /2024	
332	D-ABLAPL/36913/2024	VS STATE OF ODISHA GHASIRAM NAIK	VS SUBASH CHANDRA SAHOO	() // ANDIRAKANCHA /74 /2024	
333	D-ARBP(ICA)/50935/2024 ARBP(ICA)/4/2024	VS STATE OF ODISHA ALLIANZ BULK CFR8 PTE. LTD., SINGAPORE VS VEDANTA LIMITED, MUMBAI	VS ISHWAR MOHANTY VS	() // // ()	

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MISC CASES FILED on :06/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/50935/2024 ARBP(ICA)/4/2024	ALLIANZ BULK CFR8 PTE. LTD., SINGAPORE MP	HEHWAR MOHANTY	9/2024
2	D-SAO/48908/2024 SAO/ /	JAGAR NAIK MP	RABINDRANATH BARIK	48/2024
3	D-JCRLA/108/2023 JCRLA/108/2023	BUTU @ AMRUTALAL NAYAK MP	MR. SAROJ KU. ROUSTRAY (AMICUS CURIAE)	266/2024
4	D-JCRLA/44/2021 JCRLA/44/2021	TUNU@HARE KISHAN MP	M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA, M/S.SAHASRAN	267/2024
5	D-CRLMP/2494/2023 CRLMP/2494/2023	NALINI RANJAN JENA MP		279/2024
6	D-TRP(C)/51040/2024 TRP(C)/ /	PADMABATI@SUSMITA NAIK MP	SUDHANSU SEKHAR PRATAP	415/2024
7	D-TRP(C)/51050/2024 TRP(C)/ /	KADAMBINI DAS MP	SWARUP KUMAR PATNAIK	416/2024
8	D-TRP(C)/51058/2024 TRP(C)/ /	BARSHARANI SAHOO MP	GOUTAM KUMAR ACHARYA	417/2024
9	D-LAA/10/2011 LAA/10/2011	EXE.DIR,NALCO LTD. MP	M/S.NIRANAJAN PANDA(1), M.K.PANDA,S.MAZUMDAR	421/2024
10	D-LAA/10/2011 LAA/10/2011	EXE.DIR,NALCO LTD. MP	M/S.NIRANAJAN PANDA(1), M.K.PANDA,S.MAZUMDAR	422/2024
11	D-LAA/10/2011 LAA/10/2011	EXE.DIR,NALCO LTD. MP	M/S.NIRANAJAN PANDA(1), M.K.PANDA,S.MAZUMDAR	423/2024
12	D-LAA/10/2011 LAA/10/2011	EXE.DIR,NALCO LTD. MP	M/S.NIRANAJAN PANDA(1), M.K.PANDA,S.MAZUMDAR	424/2024
13	D-LAA/59/2011 LAA/59/2011	Z.O.and L.A.COLLECTOR MP	ADDL.STANDING COUNSEL	425/2024
14	D-LAA/59/2011 LAA/59/2011	Z.O.and L.A.COLLECTOR MP	ADDL.STANDING COUNSEL	426/2024
15	D-LAA/59/2011 LAA/59/2011	Z.O.and L.A.COLLECTOR MP	ADDL.STANDING COUNSEL	427/2024
16	D-LAA/59/2011 LAA/59/2011	Z.O.and L.A.COLLECTOR MP	ADDL.STANDING COUNSEL	428/2024
17	D-LAA/59/2011 LAA/59/2011	Z.O.and L.A.COLLECTOR MP	ADDL.STANDING COUNSEL	429/2024
18	D-LAA/59/2011 LAA/59/2011	Z.O.and L.A.COLLECTOR MP	ADDL.STANDING COUNSEL	430/2024
19	D-RVWPET/50987/2024 RVWPET/ /	LAXMIDHAR PADHI MP	UPENDRA KUMAR SAMAL	449/2024
20	D-RVWPET/51009/2024 RVWPET/ /	ANAND R MP	KSHIROD KUMAR ROUT	450/2024
21	D-RPFAM/51001/2024 RPFAM/ /	M.D. ANWAR KHAN MP	KOUSIK ANANDA GURU	543/2024
22	D-RPFAM/51001/2024 RPFAM/ /	M.D. ANWAR KHAN MP	KOUSIK ANANDA GURU	544/2024
23	D-RPFAM/51089/2024 RPFAM/ /	BRAJABANDHU BEHREA MP	AMIT KUMAR NATH	545/2024
24	D-MATA/16846/2024 MATA/149/2024	MAHATA MENDALI MP	RAMA CHANDRA RATH	553/2024
25	D-MATA/51061/2024 MATA/ /	BHARATIMANI MOHANTA MP	BHAWANI SANKAR PANIGRAHI	554/2024
26	D-CMAPL/50997/2024	SIBARAM MAHARANA	ADV.	

27	CMAPL/ / D-CMAPL/51055/2024	MP DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD., SAMBALPUR		613/2024
28	CMAPL/ / D-CMAPL/51074/2024	MP GANESWAR SETHI	GOPINATH MISHRA	614/2024
29	CMAPL/ / D-CMAPL/51078/2024	MP GOURANGA CHARAN SETHI	GOPINATH MISHRA	615/2024
30	CMAPL/ / D-FAO/517/2020 FAO/517/2020	MP STATE OF ODISHA	A.G.A.	616/2024
31	D-SA/95/1990 SA/95/1990	MP SK.GUL MD.	M/S.P.KAR, D.K.SWAIN, A.K.MOHANTY, M.MOHANTY	1029/2024 1114/2024
32	D-CRLREV/36834/2024 CRLREV/ /	MP MATU@TANKA HARIJAN@TANKADHAR HARIJAN	BARIK	1132/2024
33	D-CRLREV/36834/2024 CRLREV/ /	MP MATU@TANKA HARIJAN@TANKADHAR HARIJAN	BARIK	1133/2024
34	D-CRLREV/36858/2024 CRLREV/ /	MP SANJAY DAKUA	AKSHAYA KUMAR SAHOO	1134/2024
35	D-CRLREV/36858/2024 CRLREV/ /	MP SANJAY DAKUA	AKSHAYA KUMAR SAHOO	1135/2024
36	D-RSA/51033/2024 RSA/ /	MP JANARANJAN PARIDA	NILA MADHAB PRAHARAJ	1426/2024
37	D-RSA/51088/2024 RSA/ /	MP SILPA KHANDELWAL	AMIT KUMAR NATH	1427/2024
38	D-CMP/50972/2024 CMP/1421/2024	MP GOPAL NAYAK	SWAYAMBHU MISHRA	1472/2024
39	D-CMP/23174/2024 CMP/585/2024	MP PURNA CHANDRA BEHERA	DWARIKA PRASAD MOHANTY	1473/2024
40	D-CMP/23174/2024 CMP/585/2024	MP PURNA CHANDRA BEHERA	DWARIKA PRASAD MOHANTY	1474/2024
41	D-CMP/747/2023 CMP/747/2023	MP BIPIN BIHARI BISWAL	DR.NIRANJAN SWAIN	1475/2024
42	D-CMP/747/2023 CMP/747/2023	MP BIPIN BIHARI BISWAL	DR.NIRANJAN SWAIN	1476/2024
43	D-CMP/51023/2024 CMP/ /	MP PRATIMA SAHOO	AMITAV TRIPATHY	1477/2024
44	D-CMP/51037/2024 CMP/ /	MP TRILOCHAN SAHU	NARAYAN PRASAD PARIJA	1478/2024
45	D-CMP/51037/2024 CMP/ /	MP TRILOCHAN SAHU	NARAYAN PRASAD PARIJA	1479/2024
46	D-CMP/11660/2024 CMP/373/2024	MP TRILOCHAN MANGARAJ	DAYANANDA MOHAPATRA	1480/2024
47	D-CMP/50467/2024 CMP/1407/2024	MP MAMATA PATI	DEEPAK PANDA	1481/2024
48	D-BLAPL/32148/2024 BLAPL/10859/2024	MP KRUSHNA JANI		1583/2024
49	D-BLAPL/19806/2024 BLAPL/6766/2024	MP ABAKASH SAMAL	DEEPAK KU SAHOO	1584/2024
50	D-BLAPL/20929/2024 BLAPL/7154/2024	MP KUNA ACHARYA @ SANKAR ACHARYA	JAJATI KESHARI KHUNTIA	1585/2024
51	D-BLAPL/12447/2024 BLAPL/4072/2024	MP MANI KANTA	M/S SANTOSH SETHI	1586/2024
52	D-BLAPL/32449/2024 BLAPL/11149/2024	MP SIBA SANKAR HARIJAN	SANTOSH KUMAR DASH	1587/2024
53	D-BLAPL/9640/2024 BLAPL/3078/2024	MP RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	1588/2024
54	D-BLAPL/9640/2024 BLAPL/3078/2024	MP RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	1589/2024
55	D-BLAPL/30561/2024 BLAPL/10308/2024	MP LAXMAN DAS		1590/2024
56	D-BLAPL/14187/2023 BLAPL/14187/2023	MP SMRUTIRANJAN SAHOO	ANUP UDAYA SENAPATI	1591/2024
57	D-ABLAPL/31291/2024 ABLAPL/11807/2024	MP BABAJI JENA		2777/2024

58	D-ABLAPL/28309/2024 ABLAPL/10980/2024	MANOJ PRADHAN MP		2778/2024
59	D-ABLAPL/32258/2024 ABLAPL/12096/2024	SAHAJAHAN BEHERA @ PINTU MP		2779/2024
60	D-ABLAPL/32153/2024 ABLAPL/12332/2024	SOMRAJ @ SAMBHU PRADHANI MP		2780/2024
61	D-ABLAPL/13360/2023 ABLAPL/13360/2023	AJU @ AJAY MALIK MP		2781/2024
62	D-ABLAPL/13225/2024 ABLAPL/4667/2024	SUSHIL KUMAR NAYAK MP		2782/2024
63	D-ABLAPL/31919/2024 ABLAPL/11986/2024	BALIA BEHERA @ LOKANATH BEHERA MP		2783/2024
64	D-ABLAPL/9872/2020 ABLAPL/9872/2020	RATHA NAYAK MP		2784/2024
65	D-ABLAPL/28398/2024 ABLAPL/10540/2024	BISWAJIT BEHERA MP		2785/2024
66	D-ABLAPL/20100/2024 ABLAPL/7298/2024	DEEN MOHAMMAD @ MO MP		2786/2024
67	D-ABLAPL/33702/2024 ABLAPL/12868/2024	ALAN BEHERA MP		2787/2024
68	D-ABLAPL/29610/2024 ABLAPL/11909/2024	GOUTAM KUMAR POLAI @ SILU POLAI MP		2788/2024
69	D-ABLAPL/29611/2024 ABLAPL/10988/2024	GOUTAM KUMAR POLAI MP		2789/2024
70	D-MACA/64/2016 MACA/64/2016	MADHABANANDA ROURAY MP		2917/2024
71	D-MACA/49340/2024 MACA/ /	BANALATA BADAJENA MP	PRADEEP KUMAR MISHRA	2918/2024
72	D-MACA/46910/2024 MACA/ /	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO. LTD., BBSR MP		2919/2024
73	D-CRLA/34440/2024 CRLA/ /	ANKIT DHRUA MP	UMA SHANKAR PATEL	3146/2024
74	D-CRLA/36774/2024 CRLA/ /	DHANESWAR SAHOO MP	ARIJEET MISHRA	3147/2024
75	D-CRLA/36774/2024 CRLA/ /	DHANESWAR SAHOO MP	ARIJEET MISHRA	3148/2024
76	D-CRLA/19401/2024 CRLA/681/2024	BUBUNA SETHI MP	ASHOK KUMAR BEHERA	3149/2024
77	D-CRLA/36780/2024 CRLA/ /	PANKAJA MUNA @ PANKAJA MP	SIDHARTHA SANKAR RAY	3150/2024
78	D-CRLA/36780/2024 CRLA/ /	PANKAJA MUNA @ PANKAJA MP	SIDHARTHA SANKAR RAY	3151/2024
79	D-CRLA/36798/2024 CRLA/ /	MRUTYUNJAY SABAT MP	RAKESH BEHERA	3152/2024
80	D-CRLA/36798/2024 CRLA/ /	MRUTYUNJAY SABAT MP	RAKESH BEHERA	3153/2024
81	D-CRLA/36803/2024 CRLA/ /	KRUSHNA CHANDRA TARAI @ HADA MP	AKASH BHUYAN	3154/2024
82	D-CRLA/36803/2024 CRLA/ /	KRUSHNA CHANDRA TARAI @ HADA MP	AKASH BHUYAN	3155/2024
83	D-CRLA/36814/2024 CRLA/ /	GADADHAR RANA MP	BHABANI SHANKAR DASPARIDA	3156/2024
84	D-CRLA/36814/2024 CRLA/ /	GADADHAR RANA MP	BHABANI SHANKAR DASPARIDA	3157/2024
85	D-CRLA/947/2022 CRLA/947/2022	PRASNA@PRASANA KUMAR DIGAL MP	GYANALOKA MOHANTY	3158/2024
86	D-CRLA/36833/2024 CRLA/ /	AJIT KUMAR JENA MP	TUSAR KUMAR MISHRA	3159/2024
87	D-CRLA/36833/2024 CRLA/ /	AJIT KUMAR JENA MP	TUSAR KUMAR MISHRA	3160/2024
88	D-CRLA/36885/2024 CRLA/ /	BASEN MARANDI MP	RAJENDRA NARAYAN ROUT	3161/2024
89	D-CRLA/36885/2024	BASEN MARANDI	RAJENDRA NARAYAN ROUT	

	CRLA/ /	MP		3162/2024
90	D-CRLA/364/2017	BIRSA MUNDA	BISWAJIT NAYAK	
	CRLA/364/2017	MP		3163/2024
91	D-CRLMC/36793/2024	KHAGESWAR MALIK	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		3247/2024
92	D-CRLMC/36793/2024	KHAGESWAR MALIK	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		3248/2024
93	D-CRLMC/36827/2024	SUJIT KUMAR PATRA	SUDHANSU SEKHAR JENA	
	CRLMC/ /	MP		3249/2024
94	D-CRLMC/36827/2024	SUJIT KUMAR PATRA	SUDHANSU SEKHAR JENA	
	CRLMC/ /	MP		3250/2024
95	D-CRLMC/12607/2024	ATMA RANJAN MOHANTY		
	CRLMC/1881/2024	MP		3251/2024
96	D-CRLMC/36842/2024	MD. MAIDUL KHAN	SUBASH CHANDRA RATH	
	CRLMC/ /	MP		3252/2024
97	D-CRLMC/36855/2024	SASMITA SAHU	KEDAR CHANDRA SARANGI	
	CRLMC/ /	MP		3253/2024
98	D-CRLMC/36881/2024	SMITA SUCHARITA	RAKESH KUMAR DAS	
	CRLMC/ /	MP		3254/2024
99	D-CRLMC/36908/2024	DAMBRUDHAR NAYAK @ DAMBARUDHAR	SUSIL KUMAR PATTNAIK	
	CRLMC/ /	MP		3255/2024
100	D-CRLMC/36915/2024	PRAVATHA KUMAR MAHAPATRA	SEPHALEE DAS	
	CRLMC/ /	MP		3256/2024
101	D-CRLMC/36917/2024	CHIRATAE VENTURES INDIA ADVISORS PRIVATE LIMITED	SAITIL MRUTI MOHANTY	
	CRLMC/ /	MP		3257/2024
102	D-WA/50936/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		8528/2024
103	D-WA/50936/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		8529/2024
104	D-WA/50936/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		8530/2024
105	D-WA/50937/2024	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8531/2024
106	D-WA/50937/2024	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8532/2024
107	D-WA/50937/2024	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8533/2024
108	D-WA/50938/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8534/2024
109	D-WA/50938/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8535/2024
110	D-WA/50938/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8536/2024
111	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		8537/2024
112	D-WA/50932/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A	
	WA/ /	MP		8538/2024
113	D-WA/50932/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A	
	WA/ /	MP		8539/2024
114	D-WA/50932/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A	
	WA/ /	MP		8540/2024
115	D-WA/50940/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8541/2024
116	D-WA/50940/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8542/2024
117	D-WA/50940/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8543/2024
118	D-WA/50942/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8544/2024
119	D-WA/50942/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8545/2024
120	D-WA/50942/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8546/2024

121	D-WA/16048/2024 WA/712/2024	STATE OF ODISHA MP		8547/2024
122	D-WA/51086/2024 WA/ /	ODISHA GRAMYA BANK,GANDAMUNDA, MP	KASH CHANDRA KANUNGO	8548/2024
123	D-WA/51086/2024 WA/ /	ODISHA GRAMYA BANK,GANDAMUNDA, MP	KASH CHANDRA KANUNGO	8549/2024
124	D-WA/51086/2024 WA/ /	ODISHA GRAMYA BANK,GANDAMUNDA, MP	KASH CHANDRA KANUNGO	8550/2024
125	D-WP(C)/50313/2024 WP(C)/30423/2024	MAMATA SAHU MP	LALIT KUMAR MAHARANA	16506/2024
126	D-WP(C)/23531/2010 WP(C)/23531/2010	MIHIR KU.SAMAL MP	M/S.DURGESH N.RATH	16507/2024
127	D-WP(C)/50931/2024 WP(C)/ /	SASMITA NAYAK MP	RAKESH KUMAR SARANGI	16508/2024
128	D-WP(C)/50933/2024 WP(C)/ /	COMMISSIONER NAVODAYA VIDYALAY, MP	SAURABH MOHANTARATH	16509/2024
129	D-WP(C)/49575/2024 WP(C)/ /	PULLELA REETIKAA MP	H.V.B.R.K.DORA	16510/2024
130	D-WP(C)/10526/2022 WP(C)/10526/2022	RAMAHARI PATAJOSHI MP	SANTOSH KUMAR SWAIN	16511/2024
131	D-WP(C)/35217/2022 WP(C)/35217/2022	PRADYUMNA KUMAR PARIDA MP	SANTOSH KUMAR SWAIN	16512/2024
132	D-WP(C)/12801/2023 WP(C)/12801/2023	PRADYUMNA KUMAR PARIDA MP	SANTOSH KUMAR SWAIN	16513/2024
133	D-WP(C)/50949/2024 WP(C)/ /	SHIBA GHIBELA MP	SURESH KUMAR JENA	16514/2024
134	D-WP(C)/50950/2024 WP(C)/ /	JUDHISTHIR GHIBELA MP	SURESH KUMAR JENA	16515/2024
135	D-WP(C)/50951/2024 WP(C)/ /	ISWAR GHIBELA MP	SURESH KUMAR JENA	16516/2024
136	D-WP(C)/50952/2024 WP(C)/ /	SARADA MISHRA MP	TAPAN KUMAR BISWAL	16517/2024
137	D-WP(C)/50953/2024 WP(C)/ /	RABINDRA DAS MP	SURESH KUMAR JENA	16518/2024
138	D-WP(C)/50955/2024 WP(C)/ /	GUDLA SURYA RAO MP	TAPAN KUMAR BISWAL	16519/2024
139	D-WP(C)/50957/2024 WP(C)/ /	ASHOK KUMAR KHADENGA MP	TAPAN KUMAR BISWAL	16520/2024
140	D-WP(C)/50958/2024 WP(C)/ /	NALINIKANT KUNDU @ NALINI KUNDU MP	GOPAL AGARWAL	16521/2024
141	D-WP(C)/50939/2024 WP(C)/ /	SATRUGHAN NAYAK MP	GAJENDRANATH ROUT	16522/2024
142	D-WP(C)/50961/2024 WP(C)/ /	RAJENDRA KUMAR SUNA MP	SWADHIN KESARI SINGH	16523/2024
143	D-WP(C)/50965/2024 WP(C)/ /	JYOTI BHUSAN KULDIP MP	SWADHIN KESARI SINGH	16524/2024
144	D-WP(C)/6995/2021 WP(C)/6995/2021	M/S. DLF LTD. MP	ADITYA NARAYAN DAS	16525/2024
145	D-WP(C)/50969/2024 WP(C)/ /	BHASKAR BAGH MP	SWADHIN KESARI SINGH	16526/2024
146	D-WP(C)/42070/2023 WP(C)/42070/2023	PRASANTA KUMAR MOHANTY MP	SAMEER KUMAR DAS	16527/2024
147	D-WP(C)/50970/2024 WP(C)/ /	HAREKRUSHNA NAYAK MP	NIRANJAN PANDA	16528/2024
148	D-WP(C)/50971/2024 WP(C)/ /	BIJAY KUMAAR BAI MP	SWADHIN KESARI SINGH	16529/2024
149	D-WP(C)/47257/2024 WP(C)/28131/2024	BASANTA MUDULI MP		16531/2024
150	D-WP(C)/47263/2024 WP(C)/28135/2024	BHAGIRATHI PRADHAN MP		16532/2024
151	D-WP(C)/47271/2024 WP(C)/28401/2024	SACHIDANANDA PALTASINGH MP		16533/2024
152	D-WP(C)/47276/2024	SACHIDANANDA PALTASINGH		

	WP(C)/28413/2024	MP		16534/2024
153	D-WP(C)/47273/2024	MANAS KUMAR MALLICK		
	WP(C)/28486/2024	MP		16535/2024
154	D-WP(C)/50974/2024	SUNIL KUMAR DASH	SWADHIN KESARI SINGH	
	WP(C)/ /	MP		16536/2024
155	D-WP(C)/50979/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION	KEONJHAR	
	WP(C)/30915/2024	MP		16537/2024
156	D-WP(C)/50982/2024	LAXMIPRIYA DEI	BHAGABAN BEHERA	
	WP(C)/ /	MP		16538/2024
157	D-WP(C)/50985/2024	NILACHAL SEVA PRATISTHAN, PURI	AGASTI KANUNGO	
	WP(C)/ /	MP		16539/2024
158	D-WP(C)/50989/2024	DIVINE DAS	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/30927/2024	MP		16540/2024
159	D-WP(C)/50992/2024	M/S. M.P. JAY JAGANNATH TRANSPORT, KENDRAPARA	KUMAR JENA	
	WP(C)/ /	MP		16541/2024
160	D-WP(C)/36869/2023	M/S. BHUBANESWARI MODERN RICE MILLS, BURAYAN	MURTY	
	WP(C)/36869/2023	MP		16542/2024
161	D-WP(C)/46398/2024	SANDEEP CHANDAK		
	WP(C)/27096/2024	MP		16543/2024
162	D-WP(C)/50669/2024	PRATAP KUMAR SWAIN	SANJIB MOHANTY	
	WP(C)/30912/2024	MP		16544/2024
163	D-WP(C)/51002/2024	SUPRAVA NAYAK	JAYDEEP PAL	
	WP(C)/ /	MP		16545/2024
164	D-WP(C)/265/2020	DHANESWAR SAHOO	M/S. SAGARIKA SAHOO	
	WP(C)/265/2020	MP		16546/2024
165	D-WP(C)/28971/2021	DHANESWAR SAHOO	SAGARIKA SAHOO	
	WP(C)/28971/2021	MP		16547/2024
166	D-WP(C)/50941/2024	NAGEN KUMAR BARAD	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		16548/2024
167	D-WP(C)/51006/2024	MAA BUDHIJAGULAI SHG, BHADRAK	SABYASACHI MISHRA	
	WP(C)/ /	MP		16549/2024
168	D-WP(C)/45655/2024	M/S PRAKASH INDUSTRIES LTD	BIBHU PRASAD PANDA	
	WP(C)/26983/2024	MP		16550/2024
169	D-WP(C)/51010/2024	PARIMITA MISHRA	DIGAMBARA MISHRA	
	WP(C)/ /	MP		16551/2024
170	D-WP(C)/51012/2024	M/S. S.A. SUGANDH PRIVATE LTD, SAMBALPUR	TRIPATHY	
	WP(C)/ /	MP		16552/2024
171	D-WP(C)/51014/2024	M/S. K.P. SUGANDH LIMITED, SAMBALPUR	BEHERA	
	WP(C)/ /	MP		16553/2024
172	D-WP(C)/51015/2024	PADMA LOCHAN DAS	NIRANJAN LENKA	
	WP(C)/30910/2024	MP		16554/2024
173	D-WP(C)/51018/2024	M/S. BALDEO SAHU SHIVA PRASAD SAHURUDRAK	PRASAD KAR	
	WP(C)/ /	MP		16555/2024
174	D-WP(C)/27637/2013	DEBARAJ MISHRA		
	WP(C)/27637/2013	MP		16556/2024
175	D-WP(C)/46649/2024	PRASANNA KUMAR MALLICK		
	WP(C)/27462/2024	MP		16557/2024
176	D-WP(C)/51027/2024	SITA NAIK	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		16558/2024
177	D-WP(C)/51028/2024	CHINTRASEN BANCHRUR	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		16559/2024
178	D-WP(C)/23659/2023	THE DY. SALT COMMNR., CHENNAI	DIPTI RANJAN BHOKTA	
	WP(C)/23659/2023	MP		16560/2024
179	D-WP(C)/51029/2024	SRIRAM PARIDA	BIPLABA MOHANTY	
	WP(C)/30925/2024	MP		16561/2024
180	D-WP(C)/51032/2024	ASHUTOSH MOHANTY	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		16562/2024
181	D-WP(C)/51036/2024	BISWANATH JENA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		16563/2024
182	D-WP(C)/51041/2024	SANJAY KUMAAR MOHANTY	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		16564/2024
183	D-WP(C)/51044/2024	NABA KUMAR RAY	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		16565/2024

184	D-WP(C)/26024/2023 WP(C)/26024/2023	SAROJINI DAS MP	PRASANTA KUMAR SATAPATHY	16566/2024
185	D-WP(C)/26308/2023 WP(C)/26308/2023	SUSHREE MOKSHYADA MP	PRASANTA KUMAR SATAPATHY	16567/2024
186	D-WP(C)/13673/2022 WP(C)/13673/2022	RAMACHANDRA MISHRA MP	JITENDRA KUMAR DIGAL	16568/2024
187	D-WP(C)/20820/2010 WP(C)/20820/2010	GOURANG CH.MOHAPATRA MP	M/S.PRASANTA KU.NANDA	16569/2024
188	D-WP(C)/51062/2024 WP(C)/ /	SHANAKURU SAHU MP	DEBI PRASAD DHALSAMANTA	16570/2024
189	D-WP(C)/51063/2024 WP(C)/ /	MINAKETAN NAHAK MP	NITYANANDA BEHURIA	16571/2024
190	D-WP(C)/51069/2024 WP(C)/ /	M/S. M.K. ENTERPRISES, KOLKATA MP	MANOJ KUMAR PATI	16572/2024
191	D-WP(C)/51072/2024 WP(C)/ /	M/S CALLISTO LOGISTICS PVT. LTD., HARAYANA MP	ANITA PATNAIK	16573/2024
192	D-WP(C)/51073/2024 WP(C)/ /	BINATI PRADHAN MP	DURGA PRASAD PATTANAIAK	16574/2024
193	D-WP(C)/3017/2024 WP(C)/1255/2024	SAGARBALA DAS MP	BASUDEV PUJARI	16575/2024
194	D-WP(C)/51079/2024 WP(C)/ /	DILLIP KUMAR SWAIN MP	KURESH PRASAD DASH	16576/2024
195	D-WP(C)/18348/2023 WP(C)/18348/2023	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	16577/2024
196	D-WP(C)/51087/2024 WP(C)/ /	M/S ESL STEEL LTD., SUNDARGARH MP	SARADA PRASANNA SARANGI	16578/2024
197	D-WP(C)/51084/2024 WP(C)/ /	SATYA NARAYAN SADHANGI MP	TRILOCHAN PANIGRAHI	16579/2024
198	D-WP(C)/34341/2024 WP(C)/20126/2024	SANTILATA MALLIK MP		16580/2024
199	D-WP(C)/51090/2024 WP(C)/ /	BHOJARAJ BARIHA MP	PRASANTA KUMAR SATAPATHY	16581/2024
200	D-WP(C)/51091/2024 WP(C)/ /	BHARATI PANDA MP	JAGAJIBAN PRADHAN	16582/2024
201	D-WP(C)/51092/2024 WP(C)/ /	CHINMAY MOHAPATRA MP	ANUP UDAYA SENAPATI	16583/2024